

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 01.12.2015**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri H.S.Balot, Advocate	S.B.Civil Misc.Transfer Pet.No.112/2015,Smt.Gay atri Devi V/s Raghuv eer Singh	Mr.Ravi Panwar
02.	Shri J.L.Purohit,Sr. Advocate	S.B.Civil Revision Pet.No.89/2014,M/s Makrana Marble & Ors.V/s Vinod Kumar &	Mr.Muktesh Maheshwari &R.K.Thanvi , Sr.Adv. Narendra Thanvi	Mr.Ranjeet Joshi
03.	Shri Sanjeev Johari,Advocate	S.B.Civil Second Appeal No.55/1993,LRs of Ghanshyam V/s Jagdish Chandra	Mr.Vikas Baila	Mr.Arvind Samdariya

CAUSE – LIST 02.12.2015

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.A.A.Bhansali Advocate	S.B.Civil Misc.Transfer Pet.No.104/2015,Smt. Poonam Sharma V/s Mukesh Kumar	Mr.Kanaram Godara
02.	Dr.Rakesh Sinha,Advocate	S.B.Civil Second Appeal No.144/2008,Jethmal V/s Narpal Singh	Mr.Sanjay Nahar	Mr.B.R.Mehta
03.	Dr.Pramila Acharya,Advocate	D.B.Civil Misc.Appeal No.1773/2014,Smt.Sarita Kawadia V/s Salil Kawadia	Mr.Anuj Sahlot	Mr.Vipin Maked
04.	Dr.A.A.Bhansali Advocate	S.B.Criminal Misc.Pet.2902/2015,Lalit Kumar Garg V/s State & Ors.	Mr.Nishant Bora	Mr.M.K.Garg


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "